

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2598**  
TO BE ANSWERED ON THE 10<sup>TH</sup> MAY, 2016

**MANUFACTURING OF SYNTHETIC MENTHOL**

2598. SHRI SATYAPAL SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether some foreign companies are manufacturing synthetic menthol from petroleum products and chemicals with the help of new techniques in the country and if so, the details thereof;

(b) whether synthetic menthol is being sold in Indian markets at prices much lower than the prices of natural menthol and if so, the details thereof;

(c) whether the interest of the farmers and earning of foreign exchange have been adversely affected due to such activities of the said foreign companies and if so, the details thereof;

(d) whether the Government proposes to formulate any stringent law to control these companies and protect the interest of the farmers affected by sale of synthetic menthol in the country; and

(e) if so, the details thereof and the action being taken by the Government in this regard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI MOHANBHAI KUNDARIYA)

(a) to (c): Presently, the Chemical sector is de-licensed and de-controlled and therefore the data on sale of chemicals, including synthetic menthol, are not maintained.

(d) & (e): No, Madam.

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